

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.02.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 101/BB/2018	For hearing - CIRP	Sec 9 of I&B code 2016	R N Manohar	Agraa Legal Shri	GCL Pvt Ltd	S. Shivaswamy, RP

S. Shivaswamy 962989256
RP

ADVOCATE FOR PETITIONER/s:

Hemanth R. Rao

Adv for RP
(HEMANTH RAO)
8017421219.

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr. S. Shivaswamy, learned R.P along with Mr. Hemanth R. Rao, learned Counsel for the R.P.

Post the case on **12.03.2020**

Zis

MEMBER (T)

Kish

MEMBER (J)

Brunda

Verified

[Signature]
Court Officer